

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2833/2002

New Delhi, this the 1st day of November, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A)

Shri Puran Singh Mahara
S/o Late Sh. Mangal Singh Mahara
R/o O.No.13/12, Pankha Road
Janak Puri, New Delhi.

...Applicant

(By Advocate Sh. C.M.Thapliyal)

(2)

Vs.

1. Secretary
Govt. of India, Ministry of Communications
(Dept. of Posts & Telegraph)
Dak Bhawan, Sansad Marg
New Delhi.

2. Chief Postmaster General
Delhi Circle
New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Sh. Govindan S.Tampi,

Counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA.
Permission granted.

2. OA is dismissed as withdrawn with liberty to file a fresh OA with full details.

(Govindan S.Tampi)
Member (A)

/vksh/